

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-117
IB-1393(ND)/2019

IN THE MATTER OF:

M/s. Diamond Traexim Pvt. Ltd.

Vs.

M/s. Victory Infraprojects Pvt. Ltd.

...FINANCIALCREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08 .2021.


(Madhu Narula)
Court Officer